

Amendment Regulations, 2008.

- (15) NHAI/11012/147/2009-HR.I., dated the 30<sup>th</sup> December, 2009, publishing Corrigenda to the Notification No. NHAI/11012/147/2009-HR.I., dated the 25<sup>th</sup> November, 2009.

[Placed in Library. For (11) to (15), see No. L.T. 2479/18/25]

- (16) NHAI/11011/09/2009-HR.I., dated the 14<sup>th</sup> January, 2010, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Amendment Regulations, 2010.
- (17) NHAI/11011/17/2012-HR.I., dated the 13<sup>th</sup> August, 2014, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Amendment Regulations, 2014.
- (18) NHAI/BM-11041/122/2011-Coord., dated the 19<sup>th</sup> November, 2015, publishing the National Highways Authority of India (Transaction of Business) Amendment Regulations, 2015.
- (19) No. 11012/248/2015-Admn., dated the 19<sup>th</sup> February, 2016, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.
- (20) No. 11011/19/2014-Admn., dated the 30<sup>th</sup> December, 2024, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Regulations, 2024.
- (21) No. 11011/19/2014-Admn., dated the 20<sup>th</sup> January, 2025, publishing a Corrigendum to the Notification No. 11011/19/2014-Admn., dated the 30<sup>th</sup> December, 2024.

[Placed in Library. For (16) to (21), see No. L.T. 2480/18/25]

MR. DEPUTY CHAIRMAN: Message from the Lok Sabha, Secretary-General.

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### MESSAGE FROM LOK SABHA

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on the 25<sup>th</sup> March, 2025, passed the Boilers Bill, 2025, with some amendments. The Bill was passed by the Rajya Sabha on the 4<sup>th</sup> December, 2024.

I lay a copy of the Bill, as amended, on the Table.

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